

MA 148 of 1998
OA 1367 of 1995

Present : Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

Subhash Ch. Paul & Ors.

- VS -

S.E. Railway

For the Applicants : Mr. S. Ghosh, Counsel
Mr. S. Bhattacharya, Counsel

For the Respondents : Mr. P. Chatterjee, Counsel

Heard on : 08-03-2002

Date of Order : 08-03-2002

O R D E R

MA 148 of 1998

In this M.A. the applicants have made a prayer for
condonation of delay in filing the O.A.

Ld. Counsel for the respondents does not object to the
prayer.

Accordingly, the MA is allowed. Delay is condoned.

MA is ~~thus disposed of.~~

OA 1367 of 1995

The O.A. is fixed for hearing on 30-4-2002.

(M.L. Chauhan)
Member(J)

(B.P. Singh)
Member(A)